

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket no. 111/GT/2012

Date: 06.5.2013

To
Shri Jinal mehta,
Torrent Power Grid Ltd.,
Torrent House, Off. Ashram Road,
Ahmedabad-380 009

Subject: Petition for determination of tariff of SUGEN 1147.5 MW power Plant of Torrent Power Ltd. – Prayer for extension of time for submission of reply.

Ref: Your Letter/Docket No. TPL/FIN/2013 – 14/2373 dated 03-05-2013

With reference to your letter dated 06-05-2013, your prayer for grant of extension of time has been considered and the time for filing the additional submissions has been granted up to 21-05-2013.

(B. Sreekumar)
Deputy Chief (Law)
06.5.2013